

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/06/2017 AT 10.30 AM**

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**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**  
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APPLICATION NUMBER :  
PETITION NUMBER : CP/14/2017  
NAME OF THE PETITIONER(S) : J.M SHAMMIMUDDIN  
NAME OF THE RESPONDENT(S) : PRINTS INDIA PRIVATE LIMITED  
UNDER SECTION : 241/242 of companies act 2016  
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S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		----- REPRESENTATION BY WHOM	

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1) K. Moorthy	Counsel For Petitioner	P. Suresh (For K. Moorthy)
2. R. Prithviraj	Counsel For Respondents	for the

**ORDER**

Counsel representing both the parties are present. Counsel for petitioner submitted that the offer for compromise by way of MoU has been rejected by the other side. The rejoinder filed today is also showing the same reasons. In the circumstances, counsel for respondents is directed to file counter within two weeks by providing a copy to the other side, and thereafter counsel for petitioner is directed to file rejoinder within one week. The matter is posted for hearing. Put up on 30.06.2017 at 10.30 A.M.

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)